

No. G.S.R. 335 (E), dated the 4th May, 2012, to insert certain entries in the original Notification.

(2) G.S.R. 697 (E), dated the 14th July, 2016, amending Notification No. G.S.R. 284 (E), dated the 8th March, 2016, to substitute certain entries in the original Notification.

(3) G.S.R. 698 (E), dated the 14th July, 2016, Seeking to levy definitive anti-dumping duty on the imports of 'Plain Medium Density Fibre Board (MDF) having thickness of 6mm and above originating in or exported from Indonesia and Vietnam, for a period of five years from the date of publication of this Notification. [Placed in Library. For (1) to (3) See No. L.T.4965/16/16]

V. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under sub-section (3) of Section 179 of the Finance Act, 2016, along with Explanatory Memoranda:—

(1) S.O. 1904 (E), dated the 27th May, 2016, notifying the 1st day of June, 2016 as the date on which Chapter VIII of the Finance Act, 2016 shall come into force. [Placed in Library. See No. L.T.5031/16/16]

(2) S.O. 1905 (E), dated the 27th May, 2016, publishing the Equalisation levy Rules, 2016. [Placed in Library. See No. L.T.5032/16/16]

Notification of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर): महोदय, मैं आयुध अधिनियम, 1959 की धारा 44 की उप धारा (3) के अधीन आयुध नियमावली, 2016 को प्रकाशित करने वाली गृह मंत्रालय की अधिसूचना सं. सा.का.नि. 701(अ), दिनांक 15 जुलाई, 2016 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ। [Placed in Library. See No. L.T.4986/16/16]

Reports and Accounts (2012-13, 2013-14) of the Indira Gandhi Rashtriya Uran Akademi, Fursatganj, Raebareli, Uttar Pradesh and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Indira Gandhi Rashtriya Uran Akademi, Fursatganj, Raebareli, Uttar Pradesh, for the year 2012-13, together with the Auditor's Report on the Accounts.